

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairperson**
2. **Shri A.H.Jung, Member**

Petition No. 10/2003

In the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from December 1994 to September 1996

AND in the matter of

Grid Corporation of Orissa Limited, Bhubaneswar ... **Petitioner**
Vs

1. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
2. Power Grid Corporation of India Ltd., Gurgaon
3. West Bengal State Electricity Board, Kolkata
4. Eastern Regional Electricity Board, Kolkata ... **Respondents**

ORDER

In the order dated 25.11.2006, the Commission had constituted one-Member Bench with one of us (Shri Bhanu Bhushan, Member) to make appropriate recommendations on the claim of the petitioner for a sum of Rs. 3.41 crore towards the arrears due on account of petitioner's share in the Eastern Region power exported to the erstwhile Andhra Pradesh State Electricity Board (APSEB), the predecessor of APTRANSCO by OSEB, the predecessor of the petitioner, during December 1994 to September 1996, along with interest @ 24% per annum on the said amount of Rs. 38.61 crore from 1.2.2003 till the date of payment. The Bench has submitted his recommendations under order dated 27.7.2006.

2. We direct that a copy of the said order dated 27.7.2006 be sent to the parties with a further direction that they may file their views/comments on the said order dated 27.7.2006 latest by 30.8. 2006.

3. List this petition on 12.9. 2006 for further directions.

**sd-/
(A.H.JUNG)
MEMBER**

**sd-/
(ASHOK BASU)
CHAIRPERSON**

New Delhi, dated the 3rd August 2006